

In the High Court of Judicature, Bombay.

Tuesday, the 14 day of October 1864

SPECIAL APPEAL No. 575 of 1864

Krishnarav Anant Joshi
Inamdar of the Tanna Col-
lectorate

Appellant

(Original Plaintiff)

versus

Daji Gadgia, deceased, his
son and heir Bapoo and
nephew Madya bin Mahadoo
Gadgia of the Tanna Collectorate

Respondents

(Original Defendants)

Rs. 125-3-9.

The claim in the Original Suit was to recover the balance
of rent due for 5 years.

In Appeal No. 2 of 1864 the High Court
of the District of Tanna at Laeua confirmed
the Decree of the Magistrate of Tanna who had rejected the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) there
has been a substantial error in law ~~has~~
~~occurred~~ in the investigation of the case
which

which has produced error in the decision
of the case upon its merits in that the evidence
prayed for in the Parkhurst No. 1 was not
taken, that (2) the Court declined to receive
the expenses tendered to call for evidence
and disposed of the case, that (3) there was
an issue raised in the appeal that the
Court of Original Jurisdiction declined
to receive the expenses and disposed
of the case but the Appellate ^{Court} has not
passed any decision thereon and that (4)
a further extension ought to have been
once more granted but it was not
done so.

The Court confirm the decree
of the Collector of B with costs on
Spl. Appellant

H. P. J. Fisher

A. M. W. W.

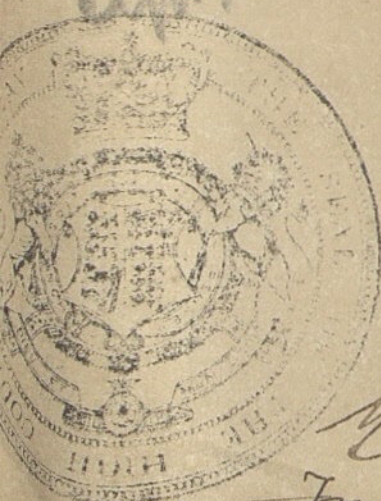
MEMORANDUM OF COSTS incurred in Special Appeal No. 575
of 1864 against the decision of the Acting Collector of the
District of Tanna and disposed of on the 14th Oct^r 1864
by confirming the same with Costs

BY THE APPELLANT—

In the District.				
In the Mamledar's Court (including Fee)	14	4	1	✓
In the Collector's Court	10	8	"	✓
			24	12
In this Court.				
Stamp for Memorandum of Special Appeal	8	"	"	✓
Stamps for copies of Decree and Judgment	3	"	"	✓
Stamp for Vukeelutnama	2	"	"	✓
Batta for Process and Postage	2	5	"	✓
Sectioner's Fee	"	10	6	✓
Vukeel's Fee	3	12	1	✓
			19	11
			44	7
			8	✓

BY THE RESPONDENT

In the District.				
In the Mamledar's Court	4	12	1	✓
In the Collector's Court	"	"	"	✓
			4	12
In this Court.				
Stamp for Vukeelutnama	2	"	"	✓
Vukeel's Fee	3	12	1	✓
			5	12
			10	8
			2	✓



Ch. L. ...

*Ch. L. ... Acting Registrar
Incident*

The 14th day of October 1864